

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 19 of 2017 & IA Nos. 691 of 2016 & 325 of 2017
Appeal No. 20 of 2017 & IA No. 678 of 2016**

Dated: 8th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**ANSAL API Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad for R-1

Mr. Rajiv Srivastava
Ms. Srujana Suman Mund
Ms. Alka Agrawal
(in Appeal No. 19/17)

Mr. Kumar Mihir for R-2
(in Appeal No.20/17)

ORDER

Issue public notice.

List these matters on **27.09.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**